

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 17-04-2026 To 17-04-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	1375/2026	MUNMUN SADHUKHAN (CHAKRABORTY) Mobile:9748240901 Email:SANYALSHREYASI@GMAIL.COM	SHREYASI SANYAL	08-05-2026	CAVEAT DECLARATION IS MISSING ON THE BACKSHEET OF THE PETITION.
2	CO	1376/2026	TAPAN MONDAL Mobile:9874210030 Email:JEENIARUDRA6078@GMAIL.COM	JEENIA RUDRA	08-05-2026	RESPONDENT ADDRESS PIN ISSUE
3	CO	1377/2026	SWAPAN KUMAR GHOSH Mobile:7980533286 Email:KANJILALSAYAN8@GMAIL.COM	SAYAN KANJILAL	08-05-2026	RESPONDENTS NO. 1 TO 6 DISTRICT NOT FOUND
4	CRM (A)	1137/2026	DULAL LAL Mobile:9564679202 Email:ROYRAKESH1717@GMAIL.COM	RAKESH ROY	08-05-2026	1) ... F.I.R ACT WRONG AT WHOLE PETITION WHERE PS CASE DETAILS MENTIONED... 2)... MENTION G.R./P.T.N/SL. NO./ SPL. CASE NO. ETC. AT CAUSE TITLE PAGE AND PENDING BEFORE IN WHICH LD. TRIAL COURT BELOW MENTIONED AT CAUSE TITLE PAGE... 3)... CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE (CRIMINAL MISC. CASE)... 4)... REMOVE
5	CRM (A)	1140/2026	AMIRUL MOLLA Mobile:9830015756 Email:SURAJITBASU2014@GMAIL.COM	SURAJIT BASU	08-05-2026	1) ... CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE (REJECTION DATE OF VIDE CMC NO. 495/2026)
6	CRM (A)	1141/2026	CHANUA SK. @ CHAN MD. @ CHAN MAHAMMAD Mobile:9748009754 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	08-05-2026	1) ... CLARIFICATION NEEDED AT AFFIDAVIT PAGE (COMMISSIONER STAMP)
7	CRM (A)	1142/2026	CHANCHAL BISWAS Mobile:7550832297 Email:ADVOCATE.SUBRATASAHA@GMAIL.COM	SUBRATA SAHA	08-05-2026	1) ... COMPLAINANT IDENTITY DISCLOSED AT WHOLE PETITION AND ANNEXURES... 2).. LOGO AT VAKALATNAMA
8	CRM (A)	1144/2026	XXXX Mobile:9830970472 Email:MAZHAR52726@GMAIL.COM	MAZHAR HOSSAIN CHOWDHURY	08-05-2026	1) COMPLAINANT IDENTITY DISCLOSED AT PETITION AND ANNEXURES
9	CRM (A)	1145/2026	BASUDEB DUTTA AND ANR. Mobile:9073762009	SAMRAT PAUL	08-05-2026	1) CLARIFICATION NEEDED REGARDING ACT AT PARAGRAPH ONE (BNSS)...AND

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:REACHSAMRATPAUL@GMAIL.COM			VAKALATNAMA RECEIVED
10	CRM(M)	946/2026	SK ROHAN Mobile:7908603060 Email:SUMONBHANGAOFFICIAL@GMAIL.COM	SUMAN BHANJA	08-05-2026	1. FIR WRONG. IN WHOLE PETITION 2. CASE TYPE IN PARA 1
11	CRM(M)	947/2026	NABANITA DAS Mobile:9830256534 Email:DEEPAK.PRAHLADKA@GMAIL.COM	DEEPAK KUMAR PRAHLADKA	08-05-2026	1. SIGN. IN ID 2. VACA NOT FILL
12	CRM(M)	950/2026	YYYYY Mobile:9830008339 Email:EZAZQUAZI15@GMAIL.COM	QUAZI EZAZ AHMED	08-05-2026	1. MENTION CASE TYPE IN PARA 1
13	CRM(M)	952/2026	RATNA DAS Mobile:6290464574 Email:PRALAYHAZRA@GMAIL.COM	PRALAY HAZRA	08-05-2026	LOWER CT CASE NOT MATCHED IN 1ST PARA
14	CRM(M)	953/2026	AMIT CHAKRABORTY @ BACHHA BANGALI @ MUJAUDDIN ISLAM Mobile:8967220315 Email:TOSLIMALISK@GMAIL.COM	SK TOSLIM ALI	08-05-2026	ORIGINAL SIGN OF THE DEPONENT NOT FOUND ON THE PHOTO ID
15	CRM (NDPS)	738/2026	ASHISH KUMAR @ ASHIS KUMAR Mobile:8017360441 Email:SRINJANGHOSH5@GMAIL.COM	SRINJAN GHOSH	08-05-2026	P.S. NAME MENTIONED IN PETITION NOT MATCHING WITH P.S. NAME IN CERTIFIED COPY
16	CRM (NDPS)	740/2026	GULJAR MOHAMMAD Mobile:8336861983 Email:JOY.LEGAL782@GMAIL.COM	JOY CHAKRABORTY	08-05-2026	1) MENTION P.S. CASE DATE THROUGH OUT THE PETITION ... 2) P.S. CASE DETAILS AND LD TRIAL COURT CASE DETAILS WRONGLY MENTIONED IN PRAYER PARA ... 3) MENTION HIGH COURT CASE NO. IN 1ST PARA
17	CRM (NDPS)	743/2026	MIR KASEM MONDAL AND ANR. Mobile:7044063766 Email:SUMANTABABI2017@GMAIL.COM	SUMANTA DAS	08-05-2026	1) NDPS CASE NO WRONG IN 1ST PARA ... 2) MENTION ORDER DATE OF CRM (NDPS) 882/2025 IN 1ST PARA
18	CRM (NDPS)	746/2026	NASIM SARKAR @ NASIM REJVI @ SARKAR Mobile:9748009754 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	08-05-2026	PAGE 8 DEFECTIVE
19	CRM (NDPS)	754/2026	HAJIKUL SK Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	08-05-2026	SUPPRESSION OF PREVIOUS CASE DETAILS VIDE CRM (NDPS)/458/2025 AND CRM (NDPS)/590/2025 BEFORE THIS HONBLE HIGH COURT
20	CRM (NDPS)	756/2026	MANIRUL SHEK Mobile:9832242509	KARABI ROY	08-05-2026	CRM(NDPS) 1764/2024 CASE YEAR WRONG IN 1ST PARA

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:KARABIROY@YAHOO.CO.IN			
21	CRR	1679/2026	MOFIJUL HOQUE @ MIRAJ SK. Mobile:9831667029 Email:MANASKUMARDASADV@GMAIL.COM	MANAS KUMAR DAS	08-05-2026	TRIAL COURT NAME MISSING IN THIS PETITION
22	CRR	1684/2026	SIMI KHATUN Mobile:9735337227 Email:LAWNAWAJHCC@GMAIL.COM	SK SARFARAJ NAWAJ	08-05-2026	THIS FILE IS OUT OF TIME SO NEED A CRAN FILE.
23	WPA	9216/2026	SIKHA GUHA Mobile:9433171279 Email:BISWAS.ATIS.KUMAR@GMAIL.COM	AMIT SINGH	08-05-2026	resodent no 8 addresss not mentuoned in the cause title
24	WPA	9230/2026	BAPI SARDAR AND ORS. Mobile:8777580488 Email:ABISWAS029@GMAIL.COM	ABHIK BISWAS	08-05-2026	LOGO MISSING
25	WPA	9235/2026	ABDUL GOFUR BISWAS AND ORS Mobile:9830113347 Email:PAPIYA.CHATTERJEE2018@GMAIL.COM	PAPIYA CHATTOPADHYAY	08-05-2026	NUMBER OF INITIAL PAGES MISSING,PETITIONER NAME SPELLING MISMATCH IN PAGE 1
26	WPA	9279/2026	TANMOY JANA Mobile:9831607485 Email:DILIPADV77@GMAIL.COM	DILIP KUMAR SHYAMAL	08-05-2026	LOGO NOT FOUND
27	WPA	9368/2026	MD. ABUL KALAM LASKAR @ ABU KALAM Mobile:9674056077 Email:RABIKUMKARSAH077@GMAIL.COM	RABI KUMAR SAH	08-05-2026	LOGO MISSING
28	WPA	9479/2026	AINAB KHATUN @ AYANAB KHATUN Mobile:7003637952 Email:SUDIPTA31@GMAIL.COM	SUDIPTA MAITI	08-05-2026	RESPONDENT NO 1 ADDRESS IS WRONG
29	WPA	9480/2026	GUL NOOR QASMI Mobile:7003679521 Email:SUDIPTA31@GMAIL.COM	SUDIPTA MAITI	08-05-2026	RESPONDENT NO 1 DISTRICT IS WRONG
30	WPA(P)	195/2026	SK JUEL Mobile:7029730218 Email:OFFICE.ADVSOUJANYA@YAHOO.COM	SOUJANYA DAS	08-05-2026	NO LOGO

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